

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO.16 OF 2016 &
IA NOS.34 & 504 OF 2016**

Dated: 8th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matte of:-

Gupta Energy Pvt. Ltd.

....Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant (s) : Ms. Deepa Chawan
Mr. H.S. Jaggi

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan for R-1
Mr. M.Y. Deshmukh
Mr. Shakti Pandey for MSETCL

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **5th & 6th April, 2017 at 2.30 p.m.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

dk/jps